

Committee goes into all these things and they have to apportion the time, because time is very limited. And, about Subash Chandra Bose, the hon. Speaker has said, he would consider the matter on Monday. As regards Khudabaksh Oriental Library, that is also a question of time. I would like to appeal for the co-operation of the hon. Members in this regard. After all, within the next one week we have to rush through urgent, emergent, most necessary, most important legislation; so, it is just a question of priorities.

श्री मोलहू प्रसाद (बांसगांव) : मैं एक सवाल पूछना चाहता हूँ। इसको मैं पहले भी उठा चुका हूँ। पेरुमल कमेटी की रिपोर्ट दस अप्रैल, 1969 को सभा पटल पर रखी जा चुकी है। तब मंत्री महोदय ने कहा था कि उस पर इस सदन में विचार हो, इस पर विचार करेंगे। मैं जानना चाहता हूँ कि उसका क्या निष्कर्ष निकला है ?

SHRI RAGHU RAMAIAH: Sir, this matter was raised last time and I understand, copies of the report of this Committee are still awaited. And, as soon as they come, we shall attend to it.

MR. SPEAKER: I am now putting the amendment of Shri B. P. Mandai to the vote of the House. The question is:

"That the Report of the Business Advisory Committee be referred back to the Committee."

The motion was negatived.

MR. SPEAKER: I will now put the motion moved by Shri Raghu Ramaiah to the vote of the House. The question is:

"That this House do agree with the Thirty-ninth Report of the

Business Advisory Committee presented to the House on the 21st August, 1969."

The motion was adopted.

MR. SPEAKER: The House now stands adjourned for lunch and will meet again at 2.30 P.M.

13.33 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Thirty-two Minutes past Fourteen of the Clock.

SHRI VASUDEVAN NAIR in the Chair.]

APPROPRIATION (RAILWAYS)
NO. 3 Bill*, 1969

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1969-70 for the purposes of railways.

MR. CHAIRMAN: The question is:

That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1969-70 for the purposes of railways."

The motion was adopted.

DR. RAM SUBHAG SINGH: I introduce the Bill.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 22-8-69.

†Introduced with the recommendation of the Chief Justice discharging the functions of the President.